

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225- IA/992(AHM)2022
ITEM No.226- IA/242(AHM)2023
in
CP(IB)/82(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajhans Infrabuild LLP

.....Applicant

V/s

Growmore Wealth Pvt Ltd

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Nipun Singhvi, Adv. a.w. Mr. Rahul Bhavsar, &
Ms. Pragati Tiwari, Advs..

ORDER

IA/992(AHM)2022 & IA/242(AHM)2023

Ld. Counsel for the applicant seeks time to file amendment application. He is directed to file the same within one-week.

List for further consideration on 02.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)